

## SECURITIES APPELLATE TRIBUNAL, MUMBAI

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

DAILY BOARD FOR **23.02.2021** THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	ROOM CODE/PASSWORD
<b>AT 11.00A.M.</b>								
<b>1</b>	470/2018	Shubra Jyoti Sardar		SEBI				<b>DELIVERY/JUDGMENT</b>
<b>2</b>	341/2019	Le Waterina Resorts and Hotels Limited	Ms. Prajakta Sardesai, Advocate I/B Interjuris	SEBI	Akshay Patil Adv. i/b MDP & Partners	<b>Pronouncement</b>		
	<b>A/W</b> 342/2019	Rinku Jalan						
	<b>A/W</b> 343/2019	Sanjay Jalan						
	<b>A/W</b> 399/2019	R K Jalan						
	<b>A/W</b> 400/2019	Anila Jalan						
	<b>A/W</b> A.No. 540/2019	Kamlesh Shantilal	Mr. Hara Kar, Advocate					
<b>3</b>	MA.No. 290/2019 & A.No. 233/2019 <b>A/W</b>	Jonaki Bakeri and Anr.	Mr. Somasekhar Sundaresan, Advocate	SEBI	Mr. Kumar Desai, Advocate			

	MA.No. 291/2019 & A.No. 234/2019	Achal Bakeri and Ors.						
4	A.No. 296/2020 <b>A/W</b>	Shamlal Madanlal Khetan		SEBI	Ms. Nidhi Singh, Advocate i/b Vidhii Partners			
	A .No. 577/2020	JitendraShantila l Mehta	Mr. Jitendra Shantilal Mehta, Appellant in person.					
<b>AT 11.05 A.M.</b>								
5	95/2020	Man Industries (India) Ltd.	Mr. Harsh Kesharia, Advocate i/b Vikas Bengani, Advocate	SEBI	Mr. Chirag Bhavsar, Advocate i/b MDP & Partners	Admission	29.01.2021	<b>AOMAN</b>
<b>At 11.10 A.M.</b>								
06	MA.No. 59/2018 & A.No. 69/2018 <b>A/W</b>	Presha Metallurgical Ltd. & Ors.		SEBI	Mr. Gaurav Joshi, Senior Advocate- I/B K. ASHAR AND CO.	Admission Disposal	23.02.2021	<b>AOPML</b>
	MA.No. 399/2018 & MA.No. 635/2019 & A.No. 454/2018 <b>A/W</b>	Bipin C Gadhiya	Mr. Prakash Shah, Advocate					
	MA.No. 400/2018 & A.No. 455/2018 <b>A/W</b>	Nilesh Kava	Mr. Prakash Shah, Advocate i/b R. V. Legal					
	MA.No. 401/2018 & MA.No. 636/2019 & A.No. 456/2018	Govind Senma						

At 11.25 A.M.								
07	MA.No. 674/2019 & RA.No. 32/2019 in A.No. 481/2016	Bhartiya Global Infomedia Ltd. & Ors.		SEBI	Mr. Mihir Mody, Advocate-i/b K. Ashar & Co.	RA Hearing	05.02.2021	<b>RABGIL</b>
AT 11.27 A.M.								
08	A.No.179/2019 <b>A/W</b>	Tarini International Limited & Ors	Mr. Vaibhav Ghogre, Advocate i/b Mr. Govind Solanke, Advocate	SEBI	Mr. Anubhav Ghosh, Advocate	Admission Disposal	02.02.2021	<b>PROFESSIONALMISCONDUCT</b>
	A.No 138/2020 <b>A/W</b>	Tarini International Limited & Ors						
	A. No. 496 / 2020	V C G & Co. and Anr	Mr. Neville Lashkari, Advocate	SEBI	Mr. Anubhav Ghosh, Advocate-i/b The Law Point	Admission Disposal		

<b>AT 11.29A.M.</b>								
9	MA.No. 441/2020 (Delay Application) &MA.No. 442/2020 (Stay Application) & A.No. 533/2020	NNM Securities Ltd.	Mr. Kamal Agrawal, FCA	SEBI	Mr. Vishal Kanade, Advocate i/b Vidhii Partners	Admission /Disposal	04.01.2021	<b>MISUSEFUNDSSCRA</b>
<b>AT 11.31A.M.</b>								
10	A.No. 451/2019	Parul J Shah & Ors	Appellant in Person	SEBI	Mr. Aditya Bhansali, Advocate- R-2 Mr. Abhiraj Arora, Adv- R.1	Admission /Final Disposal	05.02.2021	<b>COMPLAINTLUX</b>
<b>AT 11.33A.M.</b>								
11	A.No. 57/2020	J C Mansukhani		SEBI	Chirag Bhavsar, Advocatei/b MDP & Partners	Admission /Final Disposal	05.02.2021	<b>AOMAN</b>
<b>AT 11.35A.M.</b>								
12	411/2019 <b>A/W</b>	Tanuja Singh	Khaitan and Co.	SEBI	Mr. Mihir Mody, Advocate	Admission Disposal	21.01.2021	<b>TANUJAJ</b>
	MA. No. 503/2019 &A.No. 412/2019	Jitendra Kumar Bhatia						
<b>AT 11.37A.M.</b>								
13	MA.No. 455/2019 & A.No.368/2019	Devendra Suresh Gupta	Mr. Vikas Bengani, Advocate	SEBI	Mr. Mihir Mody, Advocatei/b K. Ashar & Co	Admission Disposal	21.01.2021	<b>LIMITATIONAO</b>

**AT 11.39 A.M.**

14	Misc. Application No. 73 of 2021 And MA. NO. 81 of 2021 And Misc. Application No. 67 of 2021 And Misc. Application No. 230 of 2015 And Appeal No. 157 of 2015 <b>A/w</b>	M/s. MVL Ltd. & Ors	Mr. Amish Tandon, Advocate- App. No. 1, Mr. Pesi Modi, Senior Advocate Appellant Nos. 2 to 4. Mr. Shantanu Mitra, Advocate Appellants Nos. 5 to 6, Mr. Akash Menon, Advocate Appellant No. 7	SEBI AND ANR.	Mr. Kevic Setalwad, Senior Advocate/b K. Ashar & Co. for the Res. No. 1, None-Res No.2	Admission Disposal	20.01.2021	<b>MVLCIS</b>
	Misc. Application No. 45 of 2020 In Misc. Application No. 333 of 2015 And Appeal No. 158 of 2015	Uma Upadhyay & Ors.	Mr. Shailesh Dalal, Advocate	SEBI AND ANR.	Mr. Kevic Setalwad, Senior Advocate/b K. Ashar & Co. for the Res. No. 1.			
	With Misc. Application No. 581 of 2020 (Delay Application) And Appeal No. 21 of 2021	Vijay Kumar Sood	Mr. Salim A. Inamdar, Advocate	SEBI AND OTHERS	Mr. Kevic Setalwad, Senior Advocate/b K. Ashar & Co. for the Res. No. 1. None-R.Nos.2 to 8			
	MA.No. 582/2020 (Delay Application) & A.No. 22/2021							

<b>AT 11.50A.M.</b>								
<b>15</b>	321/2018	Suresh S Mehta	Ms. Prachi Pandya, Advocate i/b Corporate Attorneys	SEBI	Mr. Kumar Desai, Advocate i/b K Ashar & Co.	Admission Disposal	15.02.2021	<b>REVERSALTRADES</b>
<b>AT 12 NOON</b>								
<b>16</b>	238/2019 <b>A/W</b>	Rakesh Singh Narwaria & Anr.	Mr. Prakash Shah, Advocate	SEBI	Mr. Chirag Bhavsar, Advocate-I/b MDP	Admission Disposal	12.02.2021	<b>WTMPDALRECOVERY</b>
	239/2019	Rakesh Singh Narwaria & Anr.						
<b>AT 12.10 P.M.</b>								
<b>17</b>	322/2019 <b>A/W</b>	Tarunkumar Brahmbhatt	Ms. Rinku Valanju, Advocate- I/b R V Legal	SEBI	Mr. Mihir Mody, Advocate i/b K. Ashar & Co.	Admission Disposal	21.01.2021	<b>HANUMANAO</b>
	467/2019 <b>A/W</b>	PrakashJitendra Shah						
	MA.No. 573/2019 & A.No.453/2019 <b>A/W</b>	Umang Kamlesh Vora						
	MA.No. 575/2019 & A.No.455/2019	Shri Krushnakumar Brahmbhatt						
<b>AT 12.20 P.M.</b>								
<b>18</b>	MA.No. 443/2019 & A.No. 362/2019	Tripta Bhandari	Amit Gupta, Advocate	SEBI	Mr. Abhiraj Arora, Advocate i/b ELP	Admission Disposal	04.02.2021	<b>WTMF SPL</b>

<b>AT 12.30 P.M.</b>								
<b>19</b>	MA.No. 453/2019 & A.No. 366/2019	Subhtex (India) Pvt. Ltd.	Ms. Vanessa Fernandes, Advocate i/b Corporate Attorneys	BSE LTD.	Mr. Tomu Francis, Advocate i/b Khaitan & Co.	Admission Disposal	05.02.2021	<b>SUBHLODR</b>
<b>AT 12.40 P.M.</b>								
<b>20</b>	MA.No. 76/2021 & 410/2019	Amit Misra	Mr. Amit Agrawal, Advocate- i/b	SEBI	Mr. Chirag Bhavsar, Advocatee i/b MDP & Partners	Admission Disposal	21.01.2021	<b>AMITM</b>
<b>AT 12.50 P.M.</b>								
<b>21</b>	A.No. 35/2020	AXIS Bank Ltd. vs. SEBI & ORS.	Mr. Gaurav Joshi, Senior Advocate i/b M/s. Dhruve Liladhar & Co.	SEBI	Mr. Rafique Dada, Senior Advocate i/b The Law Point for the Res No. 1, Ms. Sabeena Mahadik, Advocate-I/B Vishsha Law Services - R.2, Mr. Jehangir Jejeebhoy, Advocate M/s. Veritas Legal- R.4, Mr. Rohan Banerjee, Advocate- i/b Cyril Amarchand Mangaldas- R-5	Admission Disposal	27.01.2021	<b>PLEGDESHARES</b>
	A.No. 50/2020 <b>A/W</b>	ICICI Bank	Mr. Sandeep Parekh, Advocate i/b Finsec Law Advisors	SEBI AND OTHERS	Mr. Rafique Dada, Senior Advocate i/b The Law Point - Res No. 1, Ms. Sabeena Mahadik, Advocate-I/B Vishsha Law Services - R.2, Mr.	Admission Disposal	27.01.2021	

					Rohan Banerjee, Advocate- i/b Cyril Amarchand Mangaldas- R-3			
	A.No. 70/2020 <b>A/W</b>	HDFC Bank	Mr. Gaurav Joshi, Senior Advocate i/b Wadia Ghandy & Co.		Mr. Rafique Dada, Senior Advocate i/b The Law Point- Res No. 1 Mr. Rohan Banerjee, Advocate- i/b Cyril Amarchand Mangaldas- NSEIL, Ms. Sabeena Mahadik, Advocate-I/B Vishsha Law Services - R. 4	Admission Disposal	27.01.2021	
	A.No. 75/2020 <b>A/W</b>	IndusInd Bank	Mr. Manish Chhangani, Advocate i/b Khaitan & Co.		Mr. Rafique Dada, Senior Advocate i/b The Law Point- Res No. 1 Mr. Rohan Banerjee, Advocate- i/b Cyril Amarchand Mangaldas - NSEIL, Mr. Jehangir Jejeebhoy, Adv- R-5	Admission Disposal	27.01.2021	
	MA.No. 113/2020& A.No. 112/2020	Bajaj Finance Ltd.	Ms. Atika Vaz, Advocate i/b Shardul Amarchand Mangaldas & Co.	SEBI	Ms. Atika Vaz, Advocate i/b Shardul Amarchand Mangaldas & Co.- R. NO.1	Admission /Final Disposal	02.02.2021	
<b>AT 1.00 P.M.</b>								
<b>22</b>	MA.No. 97/2020 (Delay Application) & A.No. 88/2020	Arup Kumar Roy vs. SEBI & Ors.		SEBI	Mr. Ravishekhar Pandey, Advocate i/b. The Law Point	Admission /Disposal	29.01.2021	<b>IILRPS</b>



<b>AT 1.10 P.M.</b>								
<b>23</b>	A. No. 285/2020	Sanghavi Savla Stock Brokers Ltd.	Mr. Prakash Shah, Advocate	NSEIL	Mr. Nimay Dave, Advocate i/b MKA & Co.	Admission /Final Disposal	21.01.2021	<b>INCORRECTREPORTING</b>
<b>AT 1.20 P.M.</b>								
<b>24</b>	MA.No. 369/2020 (Stay Application )& A.No.360/2020 <b>A/W</b>	Ravindra Kumar Grover	Mr. Prakash Shah, Advocate	SEBI	Mr. Zal Andhyarujina, Advocate i/b The Law Point	Admission / Disposal	03.02.2021	<b>PREFERENTIALALLOTMENT</b>
	A.No. 361/2020	Greencrest Financial Services Ltd. & Ors.	Mr. Vinay Chauhan, Advocate					
<b>AT 1.30 P.M.</b>								
<b>25</b>	A.No. 03/2020	Lalkar Securities Private Limited	Mr. Somshekhar Sunderasan, Advocate i/b Alliance Law	SEBI	Mr. Ravishekhar Pandey, Advocate i/b The Law Point	Admission /Final Disposal	29.01.2021	<b>AOLALKAR</b>